

F.No. 01(03)/Roster/CESTAT/2025
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.02.2025

ORDER NO. 42 of 2025

Hon'ble President is pleased to order the sitting commencing from **03.03.2025** to **28.03.2025** for **CESTAT, Delhi** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 03.03.2025 to 28.03.2025	Hon'ble Mr. Justice Dilip Gupta, President and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Customs and Excise Division Bench matters
From 17.03.2025 to 28.03.2025	Dr. Rachna Gupta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Service Tax Division Bench matters
	Ms. Binu Tamta, Hon'ble Member (Judicial)	Single Member Bench matters
From 03.03.2025 to 13.03.2025	Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Service Tax Division Bench matters
	Dr. Rachna Gupta, Hon'ble Member (Judicial)	Single Member Bench matters

Note:

- In the event of tour/leave/Chamber work of Hon'ble President/Member (Judicial) in a Division Bench, the Judicial Member sitting in the Single Member Bench will sit in that Division Bench. If both the Judicial Member/Hon'ble President in the Division Bench are on leave/tour, all Division Bench matters will be heard by the Judicial Member who is sitting in the Single Member Bench with Ms. Hemambika R. Priya, Member (Technical) and in whose absence, Mr. P. V. Subba Rao, Member (Technical) will join the Division Bench and the other Technical Member, if available, will sit in Single Member Bench.
- In the event of leave/tour of a Technical Member, the other Division Bench will hear all matters and the Judicial Member will sit in the Single Member Bench and in the case of Hon'ble President, His Lordship will do the Chamber work.
- All part heard matters are released for fresh hearing before the regular bench unless otherwise specifically constituted by separate order by the Hon'ble President.
- The roster is subject to vacations as declared in 2025 calendar.
- In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2025
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.02.2025

ORDER NO. 43 of 2025

Hon'ble President is pleased to order the sitting commencing from **03.03.2025** to **30.05.2025** for **CESTAT, Mumbai** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 03.03.2025 to 30.05.2025	Mr. S. K. Mohanty, Hon'ble Member (Judicial) and Mr. M. M. Parthiban, Hon'ble Member (Technical)	Excise Division Bench matters
	Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial)	Customs Division Bench matters
	Mr. S. K. Pati, Hon'ble Member (Judicial) and Mr. Anil G. Shakkwarwar, Hon'ble Member (Technical)	Service Tax Division Bench matters

Note:

1. In the event of leave/tour of any Member in the Customs/Service Tax Division Bench, the list will be taken up by the Bench comprising Mr. S. K. Mohanty, Member (Judicial) and Mr. M. M. Parthiban, Member (Technical) and the other available Member in the Division Bench will sit in Single Member Bench. If any Member in the Excise Division Bench is on leave/tour, the matters will be taken up by other two Division Benches by splitting the list into two or by the available Division Bench and the other remaining Member will sit in the Single Member Bench.
2. On every Wednesday and Friday, Mr. S. K. Pati, Member (Judicial) and Mr. Anil G. Shakkwarwar, Member (Technical) will sit in the Single Member Benches and the Service Tax Division Bench matters will be heard by the Bench comprising Mr. S. K. Mohanty, Member (Judicial) and Mr. M M Parthiban, Member (Technical) and, in the event of non sitting of this Bench the Service Tax Division Bench matters may be taken by the other available Division Bench.
3. All part heard matters are released for fresh hearing before the regular bench.
4. The roster is subject to vacations as declared in 2025 calendar.
5. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

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Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.02.2025

ORDER NO. 44 of 2025

Hon'ble President is pleased to order the sitting commencing from **03.03.2025** to **30.05.2025** for **CESTAT, Kolkata** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 03.03.2025	Mr. Ashok Jindal, Hon'ble Member (Judicial) and Mr. K. Anpazhakan, Hon'ble Member (Technical)	Excise and Service Tax Division Bench matters
to 30.05.2025	Mr. R. Muralidhar, Hon'ble Member (Judicial) and Mr. Rajeev Tandon, Hon'ble Member (Technical)	Customs Division Bench matters

Note:

1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other available Division Bench and the remaining Member in the Division Bench will hear Single Member cases.
2. Whenever, a Judicial Member of one Division Bench and the Technical Member of the other Division Bench is on leave/tour, the available Judicial Member and Technical Member will form the Division Bench and hear all the DB lists till such time one of the Members rejoins after the leave/tour period.
3. All part heard matters are released for fresh hearing before the regular bench.
4. The roster is subject to vacations as declared in 2025 calendar.
5. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Mukesh Gupta)
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Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.02.2025


ORDER NO. 45 of 2025

Hon'ble President is pleased to order the sitting commencing from **03.03.2025** to **30.05.2025** for **CESTAT, Chennai** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 03.03.2025 to 30.05.2025	Mr. P. Dinesha, Hon'ble Member (Judicial) and Mr. M. Ajit Kumar, Hon'ble Member (Technical)	Customs and Excise Division Bench matters
	Mr. Vasa Seshagiri Rao, Hon'ble Member (Technical) and Mr. Ajayan T. V., Hon'ble Member (Judicial)	Service Tax Division Bench matters

Note:

1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other available Division Bench and the remaining Member in the Division Bench will hear Single Member cases.
2. Whenever, a Judicial Member of one Division Bench and the Technical Member of the other Division Bench is on leave/tour, the available Judicial Member and Technical Member will form the Division Bench and hear all the DB lists till such time one of the Members rejoins after the leave/tour period.
3. All part heard matters are released for fresh hearing before the regular bench.
4. The roster is subject to vacations as declared in 2025 calendar.
5. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar

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Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.02.2025

ORDER NO. 46 of 2025

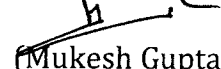
Hon'ble President is pleased to order the sitting commencing from **03.03.2025** to **30.05.2025** for **CESTAT, Allahabad** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 03.03.2025 to 30.05.2025	Mr. P. K. Choudhary, Hon'ble Member (Judicial)	Single Member Bench matters
	Mr. Sanjiv Srivastava, Hon'ble Member (Technical)	

Note:

1. All part heard matters are released for fresh hearing before the regular bench.
2. The roster is subject to vacations as declared in 2025 calendar.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

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Dated: 25.02.2025

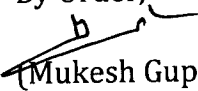
ORDER NO. 47 of 2025

Hon'ble President is pleased to order the sitting commencing from **03.03.2025** to **30.05.2025** for **CESTAT, Chandigarh** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 03.03.2025 to 30.05.2025	Mr. Shyam Sunder Garg, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of leave/tour of any Member in a Division Bench, the other Member in the Division Bench will hear Single Member cases.
2. All part heard matters are released for fresh hearing before the regular bench.
3. The roster is subject to vacations as declared in 2025 calendar.
4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

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West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.02.2025

ORDER NO. 48 of 2025


Hon'ble President is pleased to order the sitting commencing from **03.03.2025** to **30.05.2025** for **CESTAT, Hyderabad** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 03.03.2025 to 30.05.2025	Mr. A. K. Jyotishi, Hon'ble Member (Technical) and Mr. Angad Prasad, Hon'ble Member (Judicial)	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of leave/tour of any Member in a Division Bench, the other Member in the Division Bench will hear Single Member cases.
2. All part heard matters are released for fresh hearing before the regular bench.
3. The roster is subject to vacations as declared in 2025 calendar.
4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

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West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.02.2025

ORDER NO. 49 of 2025

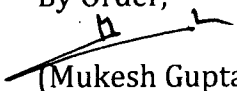
Hon'ble President is pleased to order the sitting commencing from **03.03.2025** to **30.05.2025** for **CESTAT, Ahmedabad** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 03.03.2025	Mr. Somesh Arora, Hon'ble Member (Judicial) and Mr. Satendra Vikram Singh, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters.
to 30.05.2025	Mr. Ajaya Krishna Vishvesha, Hon'ble Member (Judicial)	Single member bench matters.

Note:

1. If the Judicial Member in the Division Bench is on leave/tour, Mr. A. K. Vishvesha, Hon'ble Member (Judicial) will sit in the Division Bench. If the Technical Member in the Division Bench is on leave/tour, Mr. Somesh Arora, Member (Judicial) will also sit in Single Member Bench.
2. All part heard matters are released for fresh hearing before the regular bench.
3. The roster is subject to vacations as declared in 2025 calendar.
4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

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